

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

**Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)**

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd. ...Appellant

Versus

New Standard Engineering Co. Ltd. ...Respondent

Present: -

For Appellant: Mr. Aditya Narain and Mr. Mishra Raj Shekahr, Advocates

**For Respondent: Mr. Raj Shekhar Rao, Mr. Raghavkacker and Ms. Iti
Agarwal, Advocates.**

**O R D E R
(Virtual Mode)**

03.03.2021 Learned Counsel for the Respondent commenced arguments,
due to paucity of time the arguments remain inconclusive.

Let the matter be fixed as Part Heard on **06th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/Kam.